

(2024) 11 MEG CK 0007

Meghalaya High Court At Shillong

Case No: Writ Petition (C) No. 317 Of 2024

Cheritangme K. Marak

APPELLANT

Vs

State Of Meghalaya & 8 Ors.

RESPONDENT

Date of Decision: Nov. 26, 2024

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: S. Deb, A. Momin, E.B. Passah

Judgement

H. S. Thangkhiew, J

Mr. S. Deb, learned counsel on behalf of the petitioner prays that he may be allowed some time to obtain instructions to the affidavit filed by the respondents No. 1-6 and 9.

Prayer is allowed.

Ms. E.B. Passah, learned counsel submits that affidavit on behalf of the respondents No. 7 and 8 will be filed in the course of the day.

List this matter on 16th December, 2024.